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Title: Alleged breach of Constitutional provisions due to issue of a Notification by the Government of Meghalaya to confer rank and status of Chief Minister on 'Meghalaya Pradesh Congress Committee President'.

DR. KIRIT PREMJBHAI SOLANKI (AHMEDABAD WEST): Thank you very much, Madam, for giving me this opportunity to speak. I would like to draw your attention towards the breach of constitutional provisions in Meghalaya. ...(*Interruptions*)

अध्यक्ष महोदया : आप बैठ जाइए और माननीय सदस्य को बोलने दीजिए।

â€¦(व्यवधान)

DR. KIRIT PREMJBHAI SOLANKI: Madam, Meghalaya is one State, but it has two Chief Ministers. In Indian democracy, a very serious and unfortunate incident has taken place that has to do with two Chief Ministers. ...(*Interruptions*)

MADAM SPEAKER: Hon. Members, please sit down.

...(*Interruptions*)

DR. KIRIT PREMJBHAI SOLANKI : How can I speak?

अध्यक्ष महोदया : आप किरिट सोलंकी जी को बोलने दीजिए।

â€¦(व्यवधान)

SHRI ANANTH KUMAR (BANGALORE SOUTH): This is not the way to run the House, Madam? â€¦ (*Interruptions*)

MADAM SPEAKER: Hon. Member, please speak on the issue.

DR. KIRIT PREMJBHAI SOLANKI : In Indian democracy, a very serious and unfortunate incident has taken place that has to do with two Chief Ministers. It is clearly suggestive of an illegal Congress Government, and an unconstitutionality also. According to the State Government notification ...(*Interruptions*)

MADAM SPEAKER: Let the hon. Member speak, then, I will come back to you.

...(*Interruptions*)

SHRI ANANTH KUMAR : This is not the way to run the House. ...(*Interruptions*) This is not the way to run the House. Is this the way you want our cooperation? ...(*Interruptions*)

MADAM SPEAKER: Has she given a notice?

...(*Interruptions*)

श्री मुलायम सिंह यादव : अध्यक्ष महोदया, वहां किसी को जाने नहीं दिया गया।...(व्यवधान)

अध्यक्ष महोदया : आप बोल चुके हैं फिर क्यों खड़े हैं।

â€¦(व्यवधान)

अध्यक्ष महोदया : उन्हें बोलने दीजिए, उसके बाद हम बुलाएंगे।

â€¦(व्यवधान)

योगी आदित्यनाथ (गोरखपुर): अध्यक्ष महोदया, मैंने नोटिस दिया है।...(व्यवधान)

अध्यक्ष महोदया : आपका नोटिस नहीं है।

â€¦(व्यवधान)

श्री शैलेन्द्र कुमार (कोशाम्बी): अध्यक्ष महोदया, यह बहुत गंभीर मामला है, इसलिए इस पर गृह मंत्री जी का जवाब आना चाहिए।...(व्यवधान)

SHRI ANANTH KUMAR : It is not the way to run the House, Madam. ...(*Interruptions*) She is a sitting Member of the House. ...(*Interruptions*)

अध्यक्ष महोदया : आप बैठ जाइए। इतने उद्देलित मत होइए।

â€¦(व्यवधान)

अध्यक्ष महोदय : हम खड़े हैं, आप संसदीय शिष्टाचार तो निभाइए, शिष्टाचार भी नहीं निभाएंगे तो कैसे चलेगा।

â€¦(व्यवधान)

SHRI ANANTH KUMAR: You are not protecting our rights, Madam.

MADAM SPEAKER: I am protecting, you please sit down.

...(Interruptions)

MADAM SPEAKER: The House stands adjourned to meet again at 2 p.m.

12.29 hrs

The Lok Sabha then adjourned for lunch till Fourteen of the Clock.

14.00 hrs.

The Lok Sabha reassembled after lunch at Fourteen of the Clock.

(Shri Francisco Cosme Sardinha *in the Chair*)

â€¦(व्यवधान)

सभापति महोदय : पहले आप लोग बैठ जाइये।

â€¦(व्यवधान)

श्री गणेश सिंह (सतना): मैं यह कह रहा था कि बरेली वाले मामले में भारतीय जनता पार्टी की तरफ से अभी तक किसी का बयान नहीं आया है। उस लोक सभा क्षेत्र से मेनका गांधी जी आती हैं। मेनका जी कल वहां जा भी रही थीं, लेकिन उन्हें रोका गया। इसलिए उन्हें बोलने का मौका दिया जाये। ... (व्यवधान)

MR. CHAIRMAN: Can she not talk herself?

...(Interruptions)

श्री मुलायम सिंह यादव (मैनपुरी): सभापति महोदय, आप डांटिये मत। ... (व्यवधान)

MR. CHAIRMAN: Nothing should go on record.

(Interruptions) â€¦*

श्रीमती सुषमा स्वराज (विदिशा): सभापति महोदय, हमने स्पीकर के खिलाफ नहीं बोला था। ... (व्यवधान) हमने गवर्नमेंट के खिलाफ बोला था। ... (व्यवधान) आप मेनका जी को बोलने दीजिए। ... (व्यवधान)

संसदीय कार्य मंत्री और जल संसाधन मंत्री (श्री पवन कुमार बंसल): सुषमा जी ने कहा है कि वह स्पीकर के खिलाफ नहीं था, गवर्नमेंट के खिलाफ था। ... (व्यवधान) अब सरकार के प्रति बोलना अलग बात है। वह कह रही हैं कि स्पीकर के खिलाफ कुछ नहीं कहा। ... (व्यवधान)

MR. CHAIRMAN: Shri Jagdambika Pal ji, please sit down. Nothing should go on record except for what Shrimati Maneka Gandhi speaks.

(Interruptions) â€¦*

SHRIMATI MANEKA GANDHI (AONLA): Mr. Chairman, Sir, thank you for giving me an opportunity. I am the MP from Aonla of which a certain portion belongs to Bareilly. ... (Interruptions)

MR. CHAIRMAN: Hon. Members, please maintain decorum. Please sit down. Nothing should go on record.

*(Interruptions) â€¦**

SHRI SHATRUGHAN SINHA (PATNA SAHIB): Sir, we seek your protection. ...*(Interruptions)*

MR. CHAIRMAN: There should not be any cross talks.

...(Interruptions)

MR. CHAIRMAN: Please stop cross talk. Nothing should go on record.

*(Interruptions) â€¦**

MR. CHAIRMAN: Hon. Members, please maintain the decorum of the House. Shri Pal, please maintain the decorum. You mind your own business. Please sit down.

...(Interruptions)